

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2433
ANSWERED ON:23.08.2013
LPG CONNECTIONS TO BPL FAMILIES
Devi Aswamedh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether instructions issued to LPG distributors to provide free LPG connections to BPL families are not being complied with;
- (b) if so, the reasons therefor;
- (c) whether a number of complaints regarding delay in providing free LPG connections to BPL families have been received by the Government/ Oil Marketing Companies (OMCs) ;
- (d) if so, the details thereof and the action taken by the Government/ OMCs thereon; and
- (e) the steps being taken or proposed to be taken to provide new connections expeditiously to BPL families in the country ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (e) : A scheme for providing one time grant to BPL families in the rural areas for release of new domestic LPG connection under Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) is in operation. As per the scheme, the security deposit for the domestic LPG cylinder and pressure regulator is paid from a fund created through contributions from the Corporate Social Responsibility (CSR) funds of ONGC, OIL, GAIL, BPCL, HPCL and IOC.

Under the above mentioned scheme, the BPL card holder can register with the distributor for release of a new LPG connection. The same is sent by distributor to local administration for authentication. Intimation letters are sent to the BPL card holders after receipt of authenticated list from local administration. OMCs vigorously pursue for authentication of the lists by local administration to speed up the process of release of connection to BPL families.

No case of established complaints have been received by the OMCs regarding delay in providing security deposit free LPG connection to BPL families under the CSR fund scheme.

Instructions have been issued to OMCs to undertake wider publicity of the scheme in various media in pursuance of the suggestions of the committee.

Moreover, OMCs are taking following steps to popularize the scheme :-

(i) RGGLVs have already been instructed to distribute leaflets, display posters etc and put up notice board at the distributorships to spread awareness regarding the CSR scheme.

(ii) At the time to commissioning, training is being imparted to RGGLVs on the procedure to be followed for enrolling BPL customers against CSR fund.